



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28<sup>th</sup> February, 2023

### **NOTICE**

Please take notice that the following matter adjourned in the Court-IV. The next date of Hearing is indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	I.A. No. 858 & 859 of 2023 in Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022  <b>(With Defects)</b>	Power Infrastructure India  Vs. Power Finance Corporation Ltd. & Anr.	28.02.2023	<b>16.03.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar